

THE HIGH COURT OF MEGHALAYA
AT SHILLONG

N O T I F I C A T I O N

Dated, Shillong 15th July, 2019

NO.HCM.II/123/2015-Estt/Pt/52 :Consequent to the Notification issued by the Deputy Commissioner, West Garo Hills, Tura, being No.TGC.36/2002/136 dated 09th July, 2019, Hon'ble the High Court of Meghalaya is pleased to declare 16th July, 2019, (Tuesday) as Local Holiday on Account of “ **Garo Labour Corps Day**” in the West Garo Hills District.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015-Estt/Pt/52A

Dated, Shillong 15th July, 2019

Copy to :-

1. *The Registrar-cum-PPS to Hon'ble the Chief Justice High Court of Meghalaya, Shillong.*
2. *The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, High Court of Meghalaya, Shillong.*
3. *The Secretary to the Government of Meghalaya, Law Department, Shillong.*
4. *The Registrar (Admn), High Court of Meghalaya, Shillong.*
5. *The Private Secretary to Advocate General Meghalaya, High Court of Meghalaya, Shillong.*
6. *The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/ Ampati.*
7. *The Director, Meghalaya State Judicial Academy, Shillong.*
8. *The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.*
- ✓ 9. *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.*
10. *Notice Board.*
11. *Office file.*

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15/7/19


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